

**OFFICE OF THE SENIOR CIVIL JUDGE CUM RENT CONTROL,
CENTRAL DISTRICT, TIS HAZARI COURT, DELHI**

CIRCULAR

In partial modification to the earlier Circular issued vide No. 17270-17281/RC, Central/THC/2024 Delhi, dated 27.05.2024 consequent upon receiving letter of request dated 30.05.2024 from Ms. Medha Arya, Ld. ACJ cum ARC for change of date of duty, the following changes are hereby made in the period of detention of the Rent Controller/Additional Rent Controllers, Central District, Tis Hazari Courts, Delhi to look after the urgent work of Central District under the Delhi Rent Control Act, 1958 during Summer Vacation, 2024 :-

Sr. No.	Name of RC/ARC	Period of detention	District
1.	Sh. Harjeet Singh Jaspal SCJ-cum-RC	12.06.2024 to 15.06.2024 and 21.06.2024 to 22.06.2024 (6 days)	Central
2.	Ms. Neetu Sharma, CCJ-cum-ARC	18.06.2024 to 20.06.2024 (3 days)	Central
3.	Ms. Medha Arya ACJ-cum-ARC	10.06.2024 to 11.06.2024 (2 days)	Central
4.	Ms. Arjinder Kaur, ARC-02	24.06.2024 to 29.06.2024 (6 days)	Central

The aforesaid Judicial Officers shall be entitled to avail compensatory leave as per rules. in lieu of duty actually performed during Summer Vacation, 2024.

~~(Harjeet Singh Jaspal)~~
SCJ-cum-RC: Central District:
Delhi/02.06.2024

No. 19229 - 19241 /RC, Central(SV)/THC/2024

Delhi, Dated the 03.06.2024

03 JUN 2024

Copy forwarded for information to:-

- (i) Ld. Principal District & Sessions Judge (HQs). THC, Delhi.
- (ii) Ld. Officer In-Charge (Judicial Branch). Central, THC, Delhi.
- (iii) The Ld. Officer-in-Charge, Admn. (I, II & III). THC, Delhi with request to detain the required staff of the Judicial Officers as mentioned above, during the Summer Vacation, 2024.
- (iv) Officers concerned.
- (v) AAO, Central District, THC, Delhi.
- (vi) Office file.
- (vii) Website committee

~~(Harjeet Singh Jaspal)~~
SCJ-cum-RC: Central District:
Delhi/02.06.2024